

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:839  
ANSWERED ON:25.07.2003  
DA TO GOVERNMENT EMPLOYEES  
CHANDRA NATH SINGH;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of FINANCE be pleased to state:**

- (a) whether due to steep hike in prices of almost all the items, the price-index have also risen for award of DA to Government employees;
- (b) if so, whether the Government are considering to grant DA to all Government employees w.e.f. July 1, 2003; and
- (c) if so, the time by which the Government propose to announce the DA and extent thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) to (c): Based on the hike in the All India Consumer Price Index, Dearness Allowance (DA) to Central Government employees is revised twice a year from 1st January and 1st July normally payable with the salary for the months of March and September respectively. The decision in the matter for grant of revised DA w.e.f. July 1, 2003 will be taken at the appropriate time.